

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 26th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 312/2016 (M.A. No. 569/2016, M.A. No. 418/2018, M.A. No. 748/2018, M.A. No. 807/2018 & M.A. No. 1246/2018)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Advocate for Applicant Mr. D. P. Pande, Advocate for MoEF Mr. Balendu Shekhar, Advocate for R-1 Mr. Rahul Verma, Advocate for R-2 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Pinaki Misra, Sr. Advocate with Mr. Nishit Agrawal, Advocate Mr. Abhinav Gupta, Advocate Ms. Christi Jain, Advocate Mr. Sanjeev Sahay, Advocate Mr. Jhum Jhum Sarkar, Advocate Mr. Nishit Agarwal, Advocate Mr. Amol Kokane, Advocate Ms. Christi Jain, Advocate Mr. Sriansh Prakash, Advocate Mr. Puneet Jain, Advocate K Ashar & Co.
2.	Appeal No. 19/2017 (M.A. No.827/2017, M.A. No.1000/2017, M.A. No.1001/2017, M.A. No.170/2018 & M.A. No.837/2018)	Social Action for Environment and Forest (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Appellant Mr. Krishna Kumar Singh, Advocate for MoEF Mr. Pradeep Misra, Advocate for UPPCB Mr. Rajkumar, Advocate for CPCB Mr. Uttam Dutt & Tarun Sharma, Advocates for R-3 Mr. Naginder Benipal, Advocate Mr. Guntur Prabhakar, Advocate for State of AP Mr. Rahul Pratap, Advocate for MoEF Ms. Sakshi Popli, Advocate for MoEF Ms. Deep Shikha Bharati, Advocate for UP
3.	Original Application No. 09/2018	Amit Kaushik Vs. Panipat Co-operative Sugar Mills Limited	Mr. Amit Kaushik, Applicant in person Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advocate for State of Haryana

FOR ADMISSION			
4.	Original Application No. 770/2018	Dr. Sanjay Kulshresthra Vs. Union of India & Ors.	Dr. Sanjay Kulshresthra, Applicant in person
5.	Original Application No. 921/2018 (M.A. No. 1650/2018)	M/s Mahavir Brick Co. & Ors. Vs. Ministry of Environment and Forest & Ors.	Mr. Shekhar Kumar & Mr. Kanwarjit Singh, Advocates for Applicant in person
6.	Original Application No. 996/2018	News item published in "The Times of India" Authored by Paras Singh Titled "In factory setting, Mayapuri's scraping through"	
7.	Original Application No. 747/2018	Rakesh Kumar Vs. State of Himachal Pradesh	
8.	Original Application No. 748/2018	Dr. D. Bhalla, IAS Vs. Govt. of NCT of Delhi	
9.	Original Application No. 749/2018	Sunil Rawat Vs. State of Uttarakhand	
10.	Original Application No. 750 /2018	Karamvir Yadav Vs. State of Haryana	
11.	Original Application No. 751 /2018	Anand Gopal Singh Bist Vs. State of Uttarakhand	
12.	Original Application No. 752 /2018	Ramesh Chandra Vs. Govt. of NCT of Delhi	
13.	Original Application No. 753 /2018	Deependra Kala Vs. State of Uttarakhand	
CASES AT SR. NO. 14 TO 21 WILL BE TAKEN-UP ON 20.12.2018 FOR HEARING			
14.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. Mr. A.D.N. Rao, Adv. for DMRC
15.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Adv. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3
16.	Original Application No. 346/2018 (M.A. No. 1410/2018 & M.A. No. 1415/2018)	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. M. Ram Babu, Adv. for R-6 Ms. Rishi Agrawala, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sapan Kumar Mishra, Adv. for R-10 Mr. Keshav Ranjah, Adv. for R-12

17.	Original Application No. 352/2018	Shyam Sunder Joshi Vs. Union of India & Ors.	Mr. Shyam Sunder Joshi, Adv. in person Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-5 Mr. Manu Yadav, Adv. for R-6
18.	Original Application No. 381/2018 (M.A. No. 867/2018, M.A. No. 1234/2018 & M.A. No. 1501/2018)	Sandip Ankush Jadhav Vs. Union of India & Ors.	Mr. Varun K Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Preshit Surshe, Adv. for State of Maharashtra
19.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9
20.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
21.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016, M.A. No. 1106/2017 & M.A. No. 1669/2018)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8 Mr. Utkarsh Sharma, Adv.
CASES AT SR. NO. 22 TO 29 WILL BE TAKEN-UP ON 21.12.2018 FOR HEARING			
22.	Original Application No. 324/2016 (M.A. No. 113/2017, M.A. No. 816/2017 & M.A. No. 1510/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.
23.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.

24.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.
25.	Original Application No. 610/2017 (M.A. No.1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Lalit Bhasin, Adv. for R-5 Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Advs. for R-7, 15 & 20 Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Deepak Vohra, Adv. for R-13 Mr. Shamik Narain, Adv. for R-14 Mr. Karamveer Singh, Adv. for R-21 Mr. Arun Monga, Adv. for R-27 Mr. Varun K. Chopra, Adv. Mr. Aditya Sharma, Adv. Mr. Karan Gupta, Adv. Mr. Virender Singh, Adv.
26.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
27.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra
28.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. for R-9 Mr. Ajit Sharma, Adv. for R-41
29.	Original Application No. 401/2018 (M.A. No. 928/2018 & M.A. No. 1649/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP Mr. Vibhav Misra, Adv.

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